GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEAUTICALS

LOK SABHA
UNSTARRED QUESTION NO. 3445
TO BE ANSWERED ON THE 7TH August, 2018

Suspension of Registrar

3445. SHRI RAHUL SHEWALE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Director, NIPER, SAS Nagar has implemented the decision of the Chairman, Board of Governors of the Institute pertaining to revoking suspension of Registrar, NIPER in the recent past;
- (b) if so, the details thereof and if not, the reasons therefor along with the public money spent in challenging the decision of the Chairman, Board of Governors so far;
- (c) the details of the directions of the Ministry which have not been complied/ implemented by the Director, NIPER along with the action taken by the Ministry in this regard;
- (d) whether the Director, NIPER is still holding the post of Professor at Kakatiya University, Warangal and thus continuing as Director, NIPER illegally since May, 2017; and
- (e) if so, the details thereof and the reasons therefor along with the corrective steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS; MINISTRY OF ROAD TRANSPORT & HIGHWAYS AND MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA)

- (a) No Madam. The Director, National Institute of Pharmaceuticals Education & Research (NIPER), SAS Nagar (Mohali) has not implemented the order dated 14.06.2018 passed by the Chairman, Board of Governors (BoG).
- (b) The Director has not furnished any reasons for non-compliance, as yet. The Government has conveyed to the Director that the orders of the Chairman BoG be implemented forthwith; no public money be spent in challenging the decision of the Chairman and that the cost of the petition be personally borne by the Director NIPER, SAS Nagar (Mohali) and not to be met from the Government/NIPER funds.
- (c) The Director NIPER, SAS Nagar (Mohali) has not yet complied with the directions of this Ministry for implementing the orders of the Appellate Authority/ Chairman BoG. The Director NIPER SAS Nagar has been issued a Show Cause Notice (SCN) to respond.
- (d)& (e) Kakatiya University, Warangal has since accepted the voluntary retirement of Director NIPER with effect from 31.08.2017 and treated the period from 10.05.2017 to 30.08.2017, the date of his joining NIPER SAS Nagar (Mohali) as Extra Ordinary Leave (EOL).
